

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 6

IA(I.B.C)/ 3595(MB)2022 IN C.P. (IB)/ 1147(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Nufuture Digital (India) Limited

For FC : Sr. Counsel Chetan Kapadiya, Adv. Ankit Lohia, Adv.Pooja,
Adv. Varun Nathani, Adv. Suchitra Vajee, Adv. Riya Kamdar,
Adv. Riya Vasa i/b Maniklal Ambalal.

For CD : Sr. Counsel Gaurav Joshi a/w Adv. Nupur Jalan,
Adv. Krishna Burah, Adv. Petrushka Dasgupta,
Adv. Ankita Yadav i/b Link legal.

Section 7 of IBC

ORDER

Heard Counsel for FC in part. For hearing the CD. **List on 25.07.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK